



2026:DHC:8436



\$~47 & 48

* **IN THE HIGH COURT OF DELHI AT NEW DELHI**
CNR No. DLHC010032492020
+ O.M.P.(EFA)(COMM.) 9/2021
BANK OF BARODADecree Holder
Through:
versus
RED BEACON GENERAL TRADING L.L.C & ORS.
.....Judgement Debtors
Through: Mr. Ujjwal Jain, Advocate for
JD-2 and 3.

48

CNR No. DLHC010032502020
+ O.M.P.(EFA)(COMM.) 10/2021
BANK OF BARODADecree Holder
Through:
versus
AL RABIAH HEALTHCARE AND COSMETICS TRADING
CO. LLC. & ORS.Judgement Debtors
Through: Mr. Ujjwal Jain, Advocate for
JD-2 and 3.

CORAM:**HON'BLE MR. JUSTICE OM PRAKASH SHUKLA****ORDER (ORAL)****% 28.09.2026**

1. On the last date of hearing, none appeared for the Decree Holder and the Court deferred adverse orders in the interest of justice.

2. These matters are called out in the revised list today, however, none appears on behalf of the Decree Holder.

3. Accordingly, the petitions are dismissed for want of prosecution.

4. Needless to state that the Decree Holder is at liberty to file the

Signature Not Verified

Signed By: ANUBHAW M.P.(EFA)(COMM.) 9/2021 & conn.
TRIPATHI
Signing Date: 28.09.2026
19:08:41

Page 1 of 2



2026:DHC:8436



restoration if the cause still survives.

OM PRAKASH SHUKLA, J

SEPTEMBER 28, 2026/pa

Signature Not Verified

Signed By: ANUBHAW M.P.(EFA)(COMM.) 9/2021 & conn.
TRIPATHI
Signing Date: 28.09.2026
19:08:41

Page 2 of 2